

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1516
ANSWERED ON:03.03.2000
EXPORT OF LIVESTOCK
SULTAN SALAHUDDIN OWASI

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether there is a vast scope to promote the export of livestock products;
- (b) if so, the details thereof and the efforts made in this direction;
- (c) the performance of export of livestock product during the Ninth Plan period, so far; and
- (d) the projections made for remaining period of Ninth Plan Period?

Answer

MINISTER OF COMMERCE & INDUSTRY (SHRI MURASOLI MARAN)

a) The scope of livestock products' export from India is limited by the high standards of quality, hygiene and sanitation laid down by importing countries for human consumption of such products.

b) In view of the limited scope, the efforts to promote the export of livestock products are:

1. To improve the quality of livestock products exported from the country, standards for export of various livestock products i.e. raw meat (chilled/frozen), processed meat products, egg products and animal casings have been notified under the Export (Quality Control and Inspection) Act, 1963.

2. The meat processing facilities are inspected periodically by a Committee comprising of members from various Government Departments to ensure that they comply with the standards as laid down under Export (Quality Control and Inspection) Act, 1963. The plants conforming to the standards are registered with APEDA.

3. Agricultural and Processed Food Products Export Development Authority (APEDA) has formulated various schemes for developmental and promotional activities such as market development, brand publicity, quality control, packaging development, upgradation of meat processing facilities etc. to assist exporters of livestock products.

4. Official and trade delegations are sent to the countries having potential for export of animal products.

5. Efforts are being made to enter new markets like Indonesia, CIS etc. by inviting official delegations from these countries to inspect and evaluate processing facilities. Efforts are also being made to lift the ban imposed by certain countries (Saudi Arabia, Turkey) on import of Indian bovine meat.

c) Exports of livestock products from India during the Ninth Plan period so far have been as follows:

(Value: Rs. crores)

April-November

Sl. No.	1997-98	1998-1999	1999
1. Meat & meat preparations	796.65	775.53	469.78
2. Poultry & Dairy products	118.04	98.96	52.82

Source: DGCI&S, Calcutta

Provisional

d) Proposed projections for the remaining Ninth Plan period are:

(Value in Rs./crores)

Sl. No.	1999-2000	2001-2000	2001-2002
1. Meat & its products	745.00	900.00	N.A.
2. Poultry & Dairy products	100.00	100.00	N. A.

